

## ORISSA HIGH COURT

**FILING REPORT AS ON :09/02/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-BLAPL/4241/2024	PANDITA PRADHAN VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	// () //
2	D-BLAPL/4243/2024	DASA KHARA VS STATE OF ODISHA	TARINI PANIGRAHI VS	BOIPARIGUDA /76 /2023 () //
3	D-BLAPL/4245/2024	RAMESH CHANDRA SAHOO@SAHU VS STATE OF ODISHA(VIG.)	M BALAJI RAO VS	KORAPUT VIGILANCE /17 /2015 () //
4	D-BLAPL/4247/2024	RAMESH CHANDRA SAHOO @ SAHU VS STATE OF ODISHA(VIG.)	P.RAMESH PATRA VS	KORAPUT VIGILANCE /18 /2015 () //
5	D-BLAPL/4249/2024	KUNA @ RAGHUNATH MOHANTY VS STATE OF ODISHA	MANAS RANJAN PANDA VS	KUMBHARAPARA /171 /2023 () //
6	D-BLAPL/4251/2024	JAMI SAGAR VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	GUNUPUR /212 /2021 () //
7	D-BLAPL/4252/2024	DHARMENDRA TIWARI VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	SUNDARGARH SADAR /202 /2021 () //
8	D-BLAPL/4253/2024	RADHASHYAM PAWAN VS STATE OF ODISHA	KASHINATH PATTANAİK VS	//0 () //
9	D-BLAPL/4255/2024	PABITRA KUMAR MUKUT VS STATE OF ODISHA	ANIRUDHA DAS VS	//0 () //
10	D-BLAPL/4256/2024	ARJUN NAIK VS STATE OF ODISHA	ANITA SAHOO VS	KHANDAPARA /52 /2022 () //
11	D-BLAPL/4257/2024	SUMAN NAIK VS STATE OF ODISHA	ANITA SAHOO VS	KHANDAPARA /52 /2022 () //

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12	D-BLAPL/4260/2024	DHANESWAR BISWAL VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	JAJPUR SADAR /300 /2023 () //
13	D-BLAPL/4263/2024	MAHAJIT KARNA VS STATE OF ODISHA	SURESH KUMAR JENA VS	MANAMUNDA /109 /2023 () //
14	D-BLAPL/4264/2024	SHANKAR LAL DHIWAR VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	/ /0 () //
15	D-BLAPL/4267/2024	NABA KISHORE JENA VS STATE OF ODISHA	AMITAV TRIPATHY VS	NIRAKARPUR /248 /2023 () //
16	D-BLAPL/4268/2024	DEBIPRASAD DASH @ CHUIN VS STATE OF ODISHA	AMITAV TRIPATHY VS	GANIA /37 /2023 () //
17	D-BLAPL/4269/2024	ALOK DIGAL VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	PHIRINGIA /136 /2023 () //
18	D-BLAPL/4270/2024	BIJU @ JYOTIPRAKASH ACHARYA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	BARIPADA TOWN /753 /2023 () //
19	D-BLAPL/4282/2024	SARMISTHA ROUT VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	S.P.(CID-CRL),CUTTACK /4 /2022 () //
20	D-BLAPL/4284/2024	MANU @ JITENDRA DAKUA VS STATE OF ODISHA	SATRUGHNA NATH MISRO VS	TARASINGI /223 /2023 () //
21	D-BLAPL/4290/2024	BISWAJIT DAS @ GUDU VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	JAJPUR SADAR /145 /2023 () //
22	D-BLAPL/4291/2024	MD. AFROZ AKHTAR @ PAPPU VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	PLANTSITE /245 /2023 () //
23	D-BLAPL/4293/2024	DHRAMU @ DHARMAPADA DAS	JAYANTA KUMAR MAJHI	REMUNA /3 /2024

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		VS	VS	()
24	D-BLAPL/4298/2024	STATE OF ODISHA SURYAM BHABASAGAR	PREETAM MISHRA	// BOUDH /443 /2023
		VS	VS	()
25	D-BLAPL/4301/2024	STATE OF ODISHA MIR ABADULLA @ BUINA	JUGALA KISHORE PANDA	// / /0
		VS	VS	()
26	D-BLAPL/4308/2024	STATE OF ODISHA VIKASH KUMAR	T.NARAYANA.MURTY	// KORAPUT TOWN /300 /2023
		VS	VS	()
27	D-BLAPL/4309/2024	STATE OF ODISHA KISHORE CHANDRA SETHI @ KALIA	PRAKASH KUMAR BEURA	// KHURDA MODEL /483 /2022
		VS	VS	()
28	D-BLAPL/4310/2024	STATE OF ODISHA PRASANTA RANA @ PENDU	JAGANNATH BHUYAN	// GOCHHAPADA /114 /2023
		VS	VS	()
29	D-BLAPL/4311/2024	STATE OF ODISHA RAJENDRA MAHARANA	JAGANNATH BHUYAN	// BADABAZAR /398 /2023
		VS	VS	()
30	D-BLAPL/4314/2024	STATE OF ODISHA RABINDRA KHARA	T.N MURTY	// / /
		VS	VS	()
31	D-BLAPL/4317/2024	STATE OF ODISHA NARENDRA MACHA	ARIJEET MISHRA	// JEYPURE TOWN /267 /2023
		VS	VS	()
32	D-BLAPL/4320/2024	STATE OF ODISHA RADHI SINGH @ RADHI SING	AMITBISWAL	// / /0
		VS	VS	()
33	D-BLAPL/4321/2024	STATE OF ODISHA MANAS RANJAN GAMANGA	AMIT BISWAL	// K.NUAGOAN /73 /2023
		VS	VS	()
34	D-BLAPL/4322/2024	STATE OF ODISHA ANOWAR ALI	AMIT BISWAL	// / /0
		VS	VS	()

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35	D-BLAPL/4331/2024	STATE OF ODISHA BIJAY KUMAR MURMU VS	ASUTOSH ROUT VS	// JHARPOKHARIA /12 /2024 ()
36	D-BLAPL/4335/2024	STATE OF ODISHA RAHUL PANDA @ RAHUL KUMAR PANDA VS	JYOTIRMAYA SAHOO VS	// BADABAZAR /145 /2023 ()
37	D-BLAPL/4343/2024	STATE OF ODISHA KISHORE CHANDRA APATA VS	SUDEEP KUMAR SARANGI VS	// LAXMISAGAR P.S. /489 /2023 ()
38	D-BLAPL/4344/2024	STATE OF ODISHA HARAPRIYA KABI VS	PRABIR KUMAR RAY VS	// BARI /514 /2023 ()
39	D-BLAPL/4345/2024	STATE OF ODISHA DHYANCHAND NAYAK VS	SUJATA JENA VS	// BERHAMPUR SADAR /217 /2019 ()
40	D-BLAPL/4347/2024	STATE OF ODISHA DINESH AHIRWAR VS	BIBHU PRASAD MOHANTY VS	// / /0 ()
41	D-BLAPL/4348/2024	STATE OF ODISHA MAKASUDAN PODAR VS	BIBHU PRASAD MOHANTY VS	// / /0 ()
42	D-BLAPL/4349/2024	STATE OF ODISHA SARATHI NAYAK VS	AMLAN SHAKTI PAUL VS	// KHURDA MODEL /448 /2023 ()
43	D-BLAPL/4357/2024	STATE OF ODISHA JATADHARI NAYAK VS	DEBASHIS MITRA VS	// / /0 ()
44	D-BLAPL/4359/2024	STATE OF ODISHA MD. KOSAR @ KAUSHAR VS	SOUMYA RANJAN DAS VS	// UDITNAGAR /96 /2023 ()
45	D-BLAPL/4361/2024	STATE OF ODISHA RAKESH CHOUDHARY VS STATE OF ODISHA	SIDHARTHA DAS VS	// BARBIL /244 /2023 () //

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46	D-BLAPL/4366/2024	DEBA MADKAMI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KALIMELA /98 /2020 () //
47	D-BLAPL/4367/2024	SILU @ HAREKRUSHNA BISWAL VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALASORE SADAR /229 /2023 () //
48	D-BLAPL/4376/2024	PANCHU MALLICK VS STATE OF ODISHA	ASHOK DAS VS	GARBANDHA /88 /2023 () //
49	D-BLAPL/4378/2024	PUNIA MALLIK @ BIJAY KUMAR MALLIK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	BONTH /55 /2023 () //
50	D-BLAPL/4379/2024	DIPAK @ DILLIP KUMAR SATPATHY @ SATAPATHY VS STATE OF ODISHA	KULDEEP MOHANTY VS	SALIPUR /54 /2023 () //
51	D-BLAPL/4380/2024	RANAJIT HALDER VS NCB, BBSR	BIBHUTI RANJAN MOHANTY VS	NCB BHUBANESWAR /2 /2024 () //
52	D-BLAPL/4383/2024	AJIT BARLA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BRAHMANITARANG /152 /2023 () //
53	D-BLAPL/4386/2024	LINGA @ LINGARAJ GARIA VS STATE OF ODISHA	PRAVASH CH JENA VS	KUNDHEIGOLA /329 /2023 () //
54	D-BLAPL/4388/2024	SANJAY SAHU VS STATE OF ODISHA	RAKESH KUMAR DAS VS	/ /0 () //
55	D-BLAPL/4389/2024	RAKESH BASAK VS STATE OF ODISHA	RAKESH KUMAR ROUSTRAY VS	/ /0 () //
56	D-BLAPL/4392/2024	RINKU TOMAR VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 () //
57	D-BLAPL/4399/2024	CHAITANYA DANGRI @ GORIA	HIMANSHU BHUSAN DASH	KAKIRIGUMMA /18 /2020

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		VS	VS	0
58	D-CMAPL/6117/2024	STATE OF ODISHA KANHU CHARAN DAS	ADV.	//
		VS	VS	0
59	D-CMAPL/6195/2024	STATE CHIEF INFORMATION COMMISSIONER, BBSR ANJANA PATI	ADV.	//
		VS	VS	0
60	D-CMAPL/6222/2024	M.D., O.F.D.C. LTD., CUTTACK SUSHIL KUMAR JENA	DIBYAJYOTI SAHOO	//
		VS	VS	0
61	D-CMAPL/6229/2024	SEEMARANI JENA DEBASMITA BEHERA	ADV.	//
		VS	VS	0
62	D-CMAPL/6254/2024	STATE OF ODISHA TARINI THAKURANI MAHAVIDYALAYA	ADV.	//
		VS	VS	0
63	D-CMP/6119/2024	SIDHARTH KUMAR DAS SARALA SANSKRUT MAHAVIDYALAYA, KARAMANGA, JAGATSINGHPUR	UPENDRA KUMAR SAMAL	//
		VS	VS	0
64	D-CMP/6159/2024	TAHASILDAR,BALIKUDA, JAGATSINGHPUR SRINIBAS BEHERA	SUSANTA KUMAR DASH	//
		VS	VS	0
65	D-CMP/6176/2024	STATE OF ODISHA DEVAVRAT DEVESH		//
		VS	VS	0
66	D-CMP/6180/2024	SANDIPTA KUMAR HATI RAMARANI PAL	BIBEKANANDA BHUYAN	//
		VS	VS	0
67	D-CMP/6185/2024	SUDHANSU SEKHAR PAL SRIKANTA KISHOR BAL	MAMATA MISHRA	//
		VS	VS	0
		RABINDRANATH SAMAL		//
68	D-CMP/6194/2024	REKHA MAJHI	JAGABANDHU SAHU	//
		VS	VS	0

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69	D-CMP/6208/2024	GOPALA CHANDRA PATRA MALATI NAYAK VS	SIDHARATHA MISHRA VS	// // 0
70	D-CMP/6233/2024	KABITA BAUG UDAYA NARAYAN PANDA VS	SUKANTA KUMAR NAYAK 2 VS	// // 0
71	D-CMP/6245/2024	STATE OF ODISHA MAHINDRA PRADHAN VS	DINESH KUMAR MOHANTY VS	// // 0
72	D-CONTC/6109/2024	PERM SAGAR DHURUA PRATAP KUMAR BHOI VS	ADV. VS	// // 0
73	D-CONTC/6126/2024	ASUTOSH MISHRA, O.A.S. BHARATI ROUT VS	ADV. VS	// // 0
74	D-CONTC/6130/2024	DR. N. CHANDRA BEHERA, CDMO, KANDHAMAL GOKUL CHANDRA NAIK VS	ADV. VS	// // 0
75	D-CONTC/6131/2024	SUSHANTA KUMAR DAS, DIRECTOR, SECONDARY EDUCATION, ODISHA LAXMIDHAR PANDA VS	ADV VS	// // 0
76	D-CONTC/6132/2024	DR. DAYANIDHI BAG, PROJECT DIRECTOR WATERSHED CUM DY., DIRECTOR, SOIL CONSERVATION, RAYAGADA SAROJ KUMAR DAS VS	ADV VS	// // 0
77	D-CONTC/6134/2024	ANU GARG, I.A.S BHARAT ACHARYA VS	ADV VS	// // 0
78	D-CONTC/6150/2024	ANU GARG, I.A.S. BALARAM PARIDA VS	ADV. VS	// // 0
79	D-CONTC/6151/2024	ASWATHY S.,SECY., S AND ME DEPT., ODISHA, BBSR. RABINDRANATH NANDA VS	ADV. VS	// // 0
		ASWATHNY S., SECY. S AND ME DEPT., ODISHA, BBSR.		//

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80	D-CONTC/6154/2024	BALARAM ROUT VS ASWATHY S., SECY., S AND ME DEPT., ODISHA, BBSR.	ADV. VS	// 0 //
81	D-CONTC/6155/2024	BALARAM ROUT VS ASWATHY S., SECY. S AND ME DEPT., ODISHA, BBSR.	ADV. VS	// 0 //
82	D-CONTC/6196/2024	BABULA KUMAR BARIK VS PRASANTA MISHRA, C.D.V.O., NAYAGARH	DEBASIS PANIGRAHI VS	// 0 //
83	D-CONTC/6209/2024	RAJ KISHORE JENA VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
84	D-CONTC/6211/2024	SUMITRA MALLICK VS DR. BINAYAKA PRASAD PRUSTY, CHIEF DISTRICT AND PUBLIC HEALTH OFFICER, JAJPUR	GYANA RANJAN SETHI VS	// 0 //
85	D-CONTC/6214/2024	KALI PRASAD SATAPATHI VS DR. BIBEK SRABAN KUMAR, I.P.S.	ADV. VS	// 0 //
86	D-CONTC/6242/2024	DR.CHINMAYEE MOHAPATRA VS ARAVINDA AGRAWAL, PRINCIAL SECY., HIGHER EDUCATION DEPT.	SUCHISMITA SARANGI VS	// 0 //
87	D-CRLA/4261/2024	BAMDEV @ BAMDEB NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	PANIKOILI /19 /2024 0 //
88	D-CRLA/4274/2024	NILUA@NILENDRA KUMAR SWAIN VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	SALIPUR /157 /2023 0 //
89	D-CRLA/4285/2024	MANGULI BHUMIA VS STATE OF ODISHA	ARUN KUMAR MISHRA VS	//0 0 //
90	D-CRLA/4304/2024	ALOK KUMAR DAS VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	SUNDARGARH TOWN /227 /2019 0 //
91	D-CRLA/4324/2024	SANKAR BEHERA	DEBASIS MISHRA	GANJAM PS /29 /2015



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		VS	VS	()
		STATE OF ODISHA		//
92	D-CRLA/4330/2024	BAIKUNTHANATH MALLIK@DIPUNA	DURGA PRASAD PRADHAN	BINJHARPUR /666 /2021
		VS	VS	()
		STATE OF ODISHA		//
93	D-CRLA/4332/2024	ASHOK GOUDA	BISWAJIT MOHANTY	BHANJANAGAR /1128 /2023
		VS	VS	()
		STATE OF ODISHA		//
94	D-CRLA/4334/2024	MITHUN SINGH	SASMITA MISHRA	NILGIRI /207 /2019
		VS	VS	()
		STATE OF ODISHA		//
95	D-CRLA/4340/2024	JHARIA @ KUNJA BIHARI SAHOO	BIDESHI KUMAR GHADEI	BADAMBADI /29 /2019
		VS	VS	()
		STATE OF ODISHA		//
96	D-CRLA/4384/2024	BIKRAM GOUDA	SANJIB KUMAR BHANJADEO	KASHIPUR /72 /2023
		VS	VS	()
		STATE OF ODISHA		//
97	D-CRLA/4397/2024	RAMESH CHANDRA BEHERA	GOURI MOHAN RATH	VIGILANCE PS (BERHAMPUR) /24 /2006
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
98	D-CRLMA/4362/2024	MANAS SAHOO	AMLAN SHAKTI PAUL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
99	D-CRLMC/4248/2024	SRIBATSA MOHANTY@ SHREEBASTA MOHANTY@ SUBHAM@JAGAN	SRIKANTA PANDA	JAGATPUR /286 /2023
		VS	VS	()
		STATE OF ODISHA		//
100	D-CRLMC/4258/2024	CHITTA RANJAN SAHOO	NARENDRA KUMAR LENKA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
101	D-CRLMC/4265/2024	BUDHDHASRABA BEHERA@BUDDHASHRBA BEHERA	SUSHANTA KUMAR JOSHI	MURIBAHAL /12 /2021
		VS	VS	()
		STATE OF ODISHA		//
102	D-CRLMC/4280/2024	LAXMIDHAR BARIK @ CHINTUA	KSHIROD KUMAR ROUT	KHANDAGIRI P.S. /95 /2022
		VS	VS	()

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103	D-CRLMC/4296/2024	STATE OF ODISHA INDRAJIT DE VS REPUBLIC OF INDIA (CBI)	CHANDANA MISHRA VS	// //0 ()
104	D-CRLMC/4305/2024	PRAFULLA KUMAR PANDA VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// //0 ()
105	D-CRLMC/4319/2024	KIRTIRANJAN MOHANTY VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// GOBINDAPUR /27 /2018 ()
106	D-CRLMC/4326/2024	KAILASH SAHOO@SAHU VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// NIALI /161 /2012 ()
107	D-CRLMC/4339/2024	PANDI@ MANGULI SWAIN VS STATE OF ODISHA	ALOK KUMAR KAR VS	// JATNI P.S. /241 /2007 ()
108	D-CRLMC/4346/2024	MANGULI CHARAN ROUT VS STATE OF ODISHA(VIG.)	DIPTIREKHA NANDA VS	// BHUBANESWAR VIGILANCE /19 /2013 ()
109	D-CRLMC/4351/2024	OKILA BISHOYI VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// ASKA /466 /2019 ()
110	D-CRLMC/4352/2024	BIBEKANANDA BHOI VS STATE OF ODISHA	SARBESWAR SAHOO VS	// BENTKAR (42 MOUZA) UPD CUTTACK /274 /2022 ()
111	D-CRLMC/4353/2024	SUBASH PRADHAN VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	// //0 ()
112	D-CRLMC/4382/2024	E. SANKAR RAO VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	// VIGILANCE PS (BERHAMPUR) /45 /2016 ()
113	D-CRLMC/4385/2024	JITENDRA RAULO@JITU VS STATE OF ODISHA	ASHOK DAS VS	// BERHAMPUR SADAR /187 /2012 ()

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114	D-CRLMC/4400/2024	SANTOSH SAHU VS STATE OF ODISHA	AMIT KUMAR NATH VS	ANGUL SADAR PS /369 /2021 () //
115	D-CRLMC/4401/2024	MD. AHMED@AHMAD KHAN VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-15 /47 /2012 () //
116	D-CRLMC/4403/2024	PRADIPTA@PRADEEP KUMAR PARIDA VS STATE OF ODISHA	GANGADHAR SAMAL VS	BIRMAHARAJPUR /117 /2019 () //
117	D-CRLMC/4405/2024	BHAGABAT MURMU VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	MAHILA P.S.(BBSR) /106 /2015 () //
118	D-CRLMP/4266/2024	DIPAK MALLIK @ DEEPAK MALLIK VS NIRUPAMA MALLIK	KUMAR PRAJWAL VS	/ /0 () //
119	D-CRLMP/4275/2024	DEEPANJALI DASH VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
120	D-CRLMP/4276/2024	TAPASWAIN BAHUK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
121	D-CRLMP/4287/2024	RAJALAXMI RANA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
122	D-CRLMP/4297/2024	JAGA @ KHAGESWAR BEHERA VS STATE OF ODISHA	KAMALAKANTA MOHANTA VS	/ /0 () //
123	D-CRLMP/4300/2024	RAMBHA MAHARI VS STATE OF ODISHA	SUBHRA NARAYAN GAYA VS	/ /0 () //
124	D-CRLMP/4313/2024	NILIMA DASH VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
125	D-CRLMP/4329/2024	MANO RANJITA BEHERA	RESHMA BEHERA	/ /0

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		VS	VS	0
126	D-CRLMP/4377/2024	STATE OF ODISHA PRATAP KUMAR MALLICK	SATYA NARAYAN MISHRA 4	// /0
		VS	VS	0
127	D-CRLMP/4381/2024	GEET ROSALINI SK SADIQUE ALI	SUSANTA SEKHAR MOHAPATRA	// /0
		VS	VS	0
128	D-CRLMP/4393/2024	STATE OF ODISHA ASWINI KUMAR PARIDA	BIBHU PRASAD MOHANTY	// /0
		VS	VS	0
129	D-CRLREV/4242/2024	BHARATEE JENA KAMAL KUMAR DASH	ASHOK KUMAR DAS	// /0
		VS	VS	0
130	D-CRLREV/4289/2024	PUSPANJALI NAYAK S. BABULA DORA	DEEPALI MAHAPATRA	// /0
		VS	VS	0
131	D-CRLREV/4396/2024	SUNITA DORA SANTOSH CHANDRA KARANA	AMIT KUMAR NATH	// /0
		VS	VS	0
132	D-FAO/6136/2024	STATE OF ODISHA NEW INDIA ASSURANCE CO.LTD., BBSR	S.E.HAQUE	// /0
		VS	VS	0
133	D-FAO/6137/2024	UNION OF INDIA THE NEW INDIA ASSURANCE CO. L.T.D.	S.E.HAQUE	// /0
		VS	VS	0
134	D-FAO/6138/2024	UNION OF INDIA THE NEW INDIA ASSURANCE CO. L.T.D.	S.E. HAQUE	// /0
		VS	VS	0
135	D-FAO/6139/2024	UNION OF INDIA NEW INDIA ASSURANCE CO.LTD., BBSR	S.E.HAQUE	// /0
		VS	VS	0
136	D-FAO/6140/2024	UNION OF INDIA THE NEW INDIA ASSURANCE CO. L.T.D.	S.E.HAQUE	// /0
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :09/02/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	D-FAO/6141/2024	UNION OF INDIA THE NEW INDIA ASSURANCE CO. L.T.D. VS	S.E.HAQUE VS	// // 0
138	D-FAO/6142/2024	UNION OF INDIA NEW INDIA ASSURANCE CO.LTD., BBSR VS	S.E.HAQUE VS	// // 0
139	D-FAO/6143/2024	UNION OF INDIA THE NEW INDIA ASSURANCE CO. L.T.D. VS	S.E.HAQUE VS	// // 0
140	D-FAO/6144/2024	UNION OF INDIA NEW INDIA ASSURANCE CO. LTD. VS	S.E. HAQUE VS	// // 0
141	D-FAO/6147/2024	UNION OF INDIA NEW INDIA ASSURANCE CO.LTD., BBSR VS	S.E. HAQUE VS	// // 0
142	D-FAO/6148/2024	UNION OF INDIA NEW INDIA ASSURANCE CO.LTD., BBSR VS	S.E.HAQUE VS	// // 0
143	D-FAO/6152/2024	UNION OF INDIA NEW INDIA ASSURANCE CO.LTD., BBSR VS	S.E.HAQUE VS	// // 0
144	D-FAO/6156/2024	UNION OF INDIA NEW INDIA ASSURANCE CO.LTD., BBSR VS	S.E.HAQUE VS	// // 0
145	D-FAO/6157/2024	UNION OF INDIA D.M., M/S. UNITED INDIA INSURANCE CO. LTD. CO. VS	SANTOSH KUMAR MOHANTY VS	// // 0
146	D-FAO/6160/2024	SARAT KUMAR SETHI THE NEW INDIA ASSURANCE CO. L.T.D VS	S.E.HAQUE VS	// // 0
147	D-FAO/6161/2024	UNION OF INDIA NEW INDIA ASSURANCE CO. L.T.D., BBSR VS	S.E.HAQUE VS	// // 0
		UNION OF INDIA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :09/02/2024**

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148	D-FAO/6163/2024	NEW INDIA ASSURANCE CO. L.T.D. VS UNION OF INDIA	S.E.HAQUE VS	// 0 //
149	D-FAO/6164/2024	NEW INDIA ASSURANCE CO. L.T.D., BBSR VS UNION OF INDIA	S.E.HAQUE VS	// 0 //
150	D-FAO/6165/2024	NEW INDIA ASSURANCE CO. L.T.D. VS UNION OF INDIA	S.E.HAQUE VS	// 0 //
151	D-FAO/6167/2024	NEW INDIA ASSURANCE CO. L.T.D. VS UNION OF INDIA	S.E.HAQUE VS	// 0 //
152	D-FAO/6168/2024	NEW INDIA ASSURANCE CO. L.T.D. VS UNION OF INDIA	S.E.HAQUE VS	// 0 //
153	D-FAO/6169/2024	NEW INDIA ASSURANCE CO. L.T.D., BBSR VS UNION OF INDIA	S.E. HAQUE VS	// 0 //
154	D-FAO/6170/2024	NEW INDIA ASSURANCE CO. L.T.D. VS UNION OF INDIA	S.E.HAQUE VS	// 0 //
155	D-FAO/6172/2024	NEW INDIA ASSURANCE CO. L.T.D. VS UNION OF INDIA	S.E.HAQUE VS	// 0 //
156	D-FAO/6173/2024	NEW INDIA ASSURANCE CO. L.T.D., BBSR VS UNION OF INDIA	S.E.HAQUE VS	// 0 //
157	D-FAO/6186/2024	CHIEF REGIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO.LTD., BBSR VS SABITA MUDULI	SOMNATH ROY VS	// 0 //
158	D-FAO/6247/2024	BARSHA DAS VS UNION OF INDIA	SUVEN KUMAR PANI VS	// 0 //
159	D-FAO/6250/2024	LEGAL MANAGER, M/S. BAJAJ ALLIANZ G.I.CO. LTD.	ADAM ALI KHAN	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :09/02/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	D-LAA/6129/2024	TRUPTI PAL SONAI MANDINGA	SAIBRATA RATH	//
		VS	VS	0
161	D-MACA/6174/2024	BIRI MANDINGI B.M., ORIENTAL INSURANCE CO. L.T.D.	PRAMOD KUMAR TRIPATHY	//
		VS	VS	0
162	D-MATA/6205/2024	MALAYA KUMAR NAYAK RAJENDRA BEHERA	PRASANTA KUMAR NANDA	//
		VS	VS	0
163	D-RPFAM/6224/2024	MEENARANI SAHOO SK ABDULLA	DHIRENDRA KUMAR DAS	//
		VS	VS	0
164	D-RPFAM/6231/2024	RUKSANA BEGUM SUPRIYA PRADHAN@RAKHI	SOUBHAGYA KUMAR DASH	//
		VS	VS	0
165	D-RPFAM/6238/2024	DEBASIS PRADHAN MANAS KUMAR MALLA	GAUTAM KUMAR ROUSTRAY	//
		VS	VS	0
166	D-RSA/6116/2024	SWAYAMPRAVA SAHOO LAXMI PRIYA SAHOO	SANATAN DAS	//
		VS	VS	0
167	D-RVWPET/6175/2024	NIROD KUMAR JENA ROHITA SAMAL	AJIT KUMAR TRIPATHY	//
		VS	VS	0
168	D-TRP(C)/6253/2024	BILASH @ BILASINI MOHANTY GAYATRI SAHOO@LIPINA	SUBASH CHANDRA RATH	//
		VS	VS	0
169	D-TRP(C)/6255/2024	MANORANJAN DAS SANGITA PAHARI	SOUMYA RANJAN MOHANTY	//
		VS	VS	0
170	D-TRP(C)/6256/2024	ARNAB PAHARI SANGITA PAHARI	SOUMYA RANJAN MOHANTY	//
		VS	VS	0

**ORISSA HIGH COURT**

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
171	D-WA/6114/2024	DURGA PADA PAHARI STATE OF ODISHA VS	SANGRAM JENA,A.G.A VS	// // 0
172	D-WA/6133/2024	ALPHONSA TETE SUBHALAXMI DASH VS	JITENDRA KUMAR MISHRA (2) VS	// // 0
173	D-WA/6177/2024	KAMALAKANTA BHOLA STATE OF ODISHA VS	SAROJ KANTA SAMAL,A.G.A VS	// // 0
174	D-WA/6178/2024	PURNA CHANDRA MOHAPATRA STATE OF ODISHA VS	SAROJ KANTA SAMAL,A.G.A VS	// // 0
175	D-WA/6181/2024	NIRAKAR KUNDU STATE OF ODISHA VS	SAROJ KANTA SAMAL,A.G.A VS	// // 0
176	D-WA/6183/2024	BAIKUNTHA BIHARI BEURA STATE OF ODISHA VS	SAROJ KANTA SAMAL,A.G.A VS	// // 0
177	D-WA/6198/2024	ABHIMANYU MOHANTY PRABHAT KUMAR BAKSI VS	ADISHA MOHANTY VS	// // 0
178	D-WA/6230/2024	SUB COLLECTOR, SUNDARGARH STATE OF ODISHA VS	SAROJ KANTA SAMAL, A.G.A. VS	// // 0
179	D-WA/6232/2024	ANIL KUMAR NANDA STATE OF ODISHA VS	SAROJ KANTA SAMAL,A.G.A VS	// // 0
180	D-WP(C)/6110/2024	LALATENDU DAS BASANTA KUMAR PANDA VS	BAIJAYANTI MOHANTY VS	// // 0
181	D-WP(C)/6111/2024	STATE OF ODISHA MANJU SAHU VS	DEBASIS TRIPATHY VS	// // 0
		STATE OF ODISHA		//



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182	D-WP(C)/6112/2024	SANKARSAN JENA VS ADDL. JOINT COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// 0 //
183	D-WP(C)/6113/2024	SARAT CHANDRA SETHI VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
184	D-WP(C)/6115/2024	ARUN KUMAR MOHAPATRA VS STATE OF ODISHA	NAGEN KUMAR BARIK VS	// 0 //
185	D-WP(C)/6118/2024 WP(C)/3184/2024	CHANDAN BEHERA @ CHANDAN KUMAR BEHERA VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
186	D-WP(C)/6120/2024	SANTOSH KUMAR PATRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
187	D-WP(C)/6121/2024	RAMAKANTA PARIDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
188	D-WP(C)/6122/2024	MANMOHAN ROUT VS STATE OF ODISHA	AFRAAZ SUHAIL VS	// 0 //
189	D-WP(C)/6123/2024	SOUBHAGYA MANJARI DAS VS STATE OF ODISHA	SK. ZAFARULLA VS	// 0 //
190	D-WP(C)/6124/2024	BISWANATH MOHANTY VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
191	D-WP(C)/6125/2024	ROHIT KUMAR NAIK VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
192	D-WP(C)/6127/2024	DILIP KUMAR MADHEI VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	// 0 //
193	D-WP(C)/6128/2024	JAYANTA KUMAR DASH	MANORANJAN NAYAK	//

## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ORISSA		//
194	D-WP(C)/6135/2024	TULU TADA	PARSURAM DAS	//
		VS	VS	0
		COLLECTOR, KHURDA		//
195	D-WP(C)/6145/2024	KISU JENA	JIBAN RANJAN DASH	//
		VS	VS	0
		STATE OF ODISHA		//
196	D-WP(C)/6146/2024	BASUDEV NAIK	JIBAN RANJAN DASH	//
		VS	VS	0
		STATE OF ODISHA		//
197	D-WP(C)/6149/2024	M/S. REDTECH SOLUTIONS INDIA PVT. LTD., CUTTACK	SANJIB RANJAN PANDA	//
		VS	VS	0
		JOINT COMMISSIONER OF ST (APPEAL), CTC		//
198	D-WP(C)/6153/2024	SANTOSH KUMAR KUNDA	MANAS RANJAN BADAJENA	//
		VS	VS	0
		STATE OF ODISHA		//
199	D-WP(C)/6158/2024	PATHUNI BEHERA	AVIJIT PAL	//
		VS	VS	0
		STATE OF ODISHA		//
200	D-WP(C)/6162/2024	ABHISHEK MISHRA	ADISHA MOHANTY	//
		VS	VS	0
		THE SUB COLLECTOR, OFFICE OF THE SUB COLLECTOR, BBSR		//
201	D-WP(C)/6166/2024	UNION OF INDIA	BISWAJIT MAHARANA	//
		VS	VS	0
		BHAGIRATHI SANDHIBIGRAHA		//
202	D-WP(C)/6171/2024	PURNA CHANDRA MAJHI	SRINIBASH SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
203	D-WP(C)/6179/2024	BABULAL HANSDAH	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		REVENUE DIV. COMMISSIONER, CUTTACK		//
204	D-WP(C)/6182/2024	USHA PROJECTS (INDIA), PVT. LTD. BBSR	ANUPAM RATH	//
	WP(C)/3186/2024	VS	VS	0

## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	D-WP(C)/6184/2024	CANARA BANK, BBSR SAHIL SOURAV DAS VS	RAJIB LOCHAN PATTNAIK VS	// // 0
206	D-WP(C)/6187/2024	THE ASST. SECRETARY, CBSE, BBSR AKSHAYA KUMAR NAYAK VS	BISHNU PRASAD SARANGI VS	// // 0
207	D-WP(C)/6188/2024	STATE OF ODISHA DEBASIS PRADHAN VS	LAXMINARAYAN PATEL VS	// // 0
208	D-WP(C)/6189/2024	STATE OF ODISHA BHENKATESH PRADHAN VS	LAXMINARAYAN PATEL VS	// // 0
209	D-WP(C)/6190/2024	STATE OF ODISHA NIRANJAN DASH VS	ATMAJIT MANMITH DAS VS	// // 0
210	D-WP(C)/6191/2024	THE COLLECTOR, KHURDA SUBHADRA FEDERATION, BHADRAK VS	ASHOK KUMAR SARANGI VS	// // 0
211	D-WP(C)/6192/2024 WP(C)/3202/2024	STATE OF ODISHA PADMINI MAJHI VS	KISHORE KUMAR MISHRA VS	// // 0
212	D-WP(C)/6193/2024	COLLECTOR AND DM, NUAPARA ASHISH PADHAN VS	LAXMINARAYAN PATEL VS	// // 0
213	D-WP(C)/6197/2024	STATE OF ODISHA PRASANTA KUMAR SAMAL VS	SUDHIR KUMAR MALLICK VS	// // 0
214	D-WP(C)/6199/2024	THE STATE OF ODISHA BHAGABAT PRASAD MURMU VS	SUBHADUTTA ROURTRAY VS	// // 0
215	D-WP(C)/6200/2024	STATE OF ODISHA UDHAB CHANDRA PRADHAN VS	SUDHIR KUMAR MALLICK VS	// // 0
		THE STATE OF ODISHA		//

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
216	D-WP(C)/6201/2024	MANASA RANJAN SWAIN VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
217	D-WP(C)/6202/2024	MAYADHAR MALLICK VS GOVERNOR, RESERVE BANK OF INDIA, NEW DELHI	KALPATARU MISHRA VS	// 0 //
218	D-WP(C)/6203/2024	CHATURBHUJA KHAMARY VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	// 0 //
219	D-WP(C)/6204/2024	GURUPADARBINDA ROUT VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
220	D-WP(C)/6206/2024	YASHOBANTA MOHANTA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
221	D-WP(C)/6207/2024	M/S. PREMIER ROCK PRODUCTS PVT. LTD., HARYANA VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	// 0 //
222	D-WP(C)/6210/2024	SUNANDA PADHAN VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
223	D-WP(C)/6212/2024	DEEPANKARI KAR VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// 0 //
224	D-WP(C)/6213/2024	SHEIREN FIRDOSH VS THE SECY., MINISTRY OF WOMEN AND CHILD DEVELOPMENT DEPT., NEW DELHI	SANGRAM KESHARI SAHOO VS	// 0 //
225	D-WP(C)/6215/2024	M/S. KANAK ALANKAR VS DEPUTY COMMISSIONER OF STATE TAX, ENFORCEMENT UNIT, ROURKELA	KAJAL SAHOO VS	// 0 //
226	D-WP(C)/6216/2024	DUSMANTA KUMAR NAYAK VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
227	D-WP(C)/6217/2024	PINTU NAYAK	SURYAKANTA DASMOHAPATRA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	D-WP(C)/6218/2024	GOURANGA CHARAN BARIK	SURENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
229	D-WP(C)/6219/2024	CHAITANYA BARIK	SURENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
230	D-WP(C)/6220/2024	SANTOSH KUMAR BINDHANI	SURENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
231	D-WP(C)/6221/2024	GOPAL SWAIN	RAGHUNATH SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
232	D-WP(C)/6223/2024	SUSIL KUMAR MISHRA	SURENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
233	D-WP(C)/6225/2024	SITIKANTHA MISHRA	SURENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
234	D-WP(C)/6226/2024	RAMANATH PADHI	SURENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
235	D-WP(C)/6227/2024	AMARNATH NAYAK	SURENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
236	D-WP(C)/6228/2024	RAGHUPATI ESTATE AND HOLDING PVT. LTD, CUTTACK	BHAGABAT PRASAD RATH	//
		VS	VS	0
		STATE OF ODISHA		//
237	D-WP(C)/6234/2024	SANTOSH KUMAR SAMAL	SUDHIR KUMAR MALLICK	//
		VS	VS	0
		STATE OF ODISHA		//
238	D-WP(C)/6235/2024	ANIL KUMAR SENAPATI	DURGESH NARAYAN RATH	//
		VS	VS	0

## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	D-WP(C)/6236/2024	STATE OF ODISHA M/S. BIRAJA CONSTRUCTION, JAJPUR VS	PRABODHA CHANDRA NAYAK VS	// // 0
240	D-WP(C)/6237/2024	STATE OF ODISHA SAKTI PRASAD MISHRA VS	ABINASH NAYAK VS	// // 0
241	D-WP(C)/6239/2024	INDIRA PRIYADARSHINI SIBA PRASAD DUTTA VS	ANUP UDAYA SENAPATI VS	// // 0
242	D-WP(C)/6240/2024	STATE OF ODISHA AMITA NAYAK VS	ANUP UDAYA SENAPATI VS	// // 0
243	D-WP(C)/6241/2024	STATE OF ODISHA SWAYAM SADASIBA CONSTRUCTIONS PVT. LTD., NAYAGARH VS	UMESH CHANDRA MOHANTY VS	// // 0
244	D-WP(C)/6243/2024	STATE OF ODISHA AMBIKA PRASAD HOTA VS	BISWARANJAN PARAMGURU VS	// // 0
245	D-WP(C)/6244/2024	STATE OF ODISHA RABINARAYAN MISHRA VS	BISWARANJAN PARAMGURU VS	// // 0
246	D-WP(C)/6246/2024	STATE OF ODISHA SANDHYARANI SAHU VS	RAMAKANTA SARANGI VS	// // 0
247	D-WP(C)/6248/2024	STATE OF ODISHA SHANTILATA PRUSETH VS	RAMAKANTA SARANGI VS	// // 0
248	D-WP(C)/6249/2024	STATE OF ODISHA MONALISA PATEL VS	RAMAKANTA SARANGI VS	// // 0
249	D-WP(C)/6251/2024	THE STATE OF ODISHA BHIKARI MALLICK VS B.D.O. NISCHINTAKOILI	RAMA CHANDRA SAHU VS	// // 0 //

## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	D-WP(C)/6252/2024	PRAKASH RANJAN SATAPATHY VS STATE OF ODISHA	KABIR KUMAR JENA VS	// 0 //
251	D-WPCRL/4370/2024	GOBINDA NARAYAN MALLIK VS STATE OF ODISHA	SATYABRATA PANDA VS	//0 0 //
252	D-ABLAPL/4244/2024	PRAKASH KUMAR ROUTRAY VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	JAGATPUR /55 /2024 0 //
253	D-ABLAPL/4246/2024	DEBASHISA KHARA @ SONU KHARA VS STATE OF ODISHA	SRIKANTA PANDA VS	DASMANTAPUR /20 /2024 0 //
254	D-ABLAPL/4250/2024	ARUN @ SARAT KUMAR GIRI VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	SABARANG /21 /2024 0 //
255	D-ABLAPL/4254/2024	KRUSHNA CHANDRA SAHOO VS STATE OF ODISHA	MANORANJAN MISHRA VS	MANGALPUR /328 /2023 0 //
256	D-ABLAPL/4259/2024	TARUNA SETHY VS STATE OF ODISHA	S.S.RAY (2) VS	DHARAKOT PS /262 /2022 0 //
257	D-ABLAPL/4262/2024	SANTOSH BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	KHANDAGIRI P.S. /372 /2023 0 //
258	D-ABLAPL/4271/2024	SAHIL SANYASI VS STATE OF ODISHA	BISWARANJAN DALAI VS	RAJGANPUR /88 /2024 0 //
259	D-ABLAPL/4272/2024	RAKESH NANDA @ BABBO VS STATE OF ODISHA	BISWARANJAN DALAI VS	RAJGANPUR /93 /2024 0 //
260	D-ABLAPL/4273/2024	JOSEPH KUJUR VS STATE OF ODISHA	BISWARANJAN DALAI VS	RAJGANPUR /85 /2023 0 //
261	D-ABLAPL/4277/2024	PERU @ MANOJ KUMAR PATRA	BHABANI SANKAR DAS	SORO /80 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
262	D-ABLAPL/4278/2024	MD. AMIR @ MD. FAIZ AKHTAR	KULDEEP MOHANTY	CHHEND /28 /2024
		VS	VS	()
		STATE OF ODISHA		//
263	D-ABLAPL/4279/2024	DEEPANJALI DASH	BYOMAKESH TRIPATHY	MAHILA P.S. BUXIBAZAR /2 /2024
		VS	VS	()
		STATE OF ODISHA		//
264	D-ABLAPL/4281/2024	MD. GAIS	DHIRENDRA KUMAR MOHAPATRA	KUTRA /30 /2024
		VS	VS	()
		STATE OF ODISHA		//
265	D-ABLAPL/4283/2024	MD. JAMALUDDIN	DHIRENDRA KUMAR MOHAPATRA	BELPAHAR /22 /2024
		VS	VS	()
		STATE OF ODISHA		//
266	D-ABLAPL/4286/2024	MD. IRFAN	DHIRENDRA KUMAR MOHAPATRA	BELPAHAR /22 /2024
		VS	VS	()
		STATE OF ODISHA		//
267	D-ABLAPL/4288/2024	SANAT KUMAR PARIDA	IPSIT AUROBINDO ACHARYA	KHUNTA /37 /2024
		VS	VS	()
		STATE OF ODISHA		//
268	D-ABLAPL/4292/2024	BINOD JENA	BYOMAKESH TRIPATHY	BALIPATNA /480 /2023
		VS	VS	()
		STATE OF ODISHA		//
269	D-ABLAPL/4294/2024	RAMESWAR JENA	JAYANTA KUMAR MAJHI	//0
		VS	VS	()
		STATE OF ODISHA		//
270	D-ABLAPL/4295/2024	PRASANNAJIT SAHU @ PRANSJIT	JAYANTA KUMAR MAJHI	BALASORE TOWN /350 /2013
		VS	VS	()
		STATE OF ODISHA		//
271	D-ABLAPL/4299/2024	GAYATRI MISHRA	BIPIN KUMAR NAYAK	BALIAPANDA /98 /2023
		VS	VS	()
		STATE OF ODISHA		//
272	D-ABLAPL/4302/2024	ABHINAB KUMAR DASH	BYOMAKESH TRIPATHY	//0
		VS	VS	()



## ORISSA HIGH COURT

**FILING REPORT AS ON :09/02/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	D-ABLAPL/4303/2024	STATE OF ODISHA BHAGIRATH JENA VS	AMULYA RATNA PANDA VS	// BASTA /20 /2024 ()
274	D-ABLAPL/4306/2024	STATE OF ODISHA MOHAMMAD AADIL @ AADIL MEMON VS	ANITA SAHOO VS	// G.R.P.S. (BALANGIR) /3 /2024 ()
275	D-ABLAPL/4307/2024	STATE OF ODISHA JAGANNATH BISWAL @ JAGAN BISWAL VS	ANITA SAHOO VS	// NAYAGARH /41 /2024 ()
276	D-ABLAPL/4312/2024	STATE OF ODISHA PRAMOD KUMAR PARIDA VS	MANOJ KUMAR MALLICK VS	// PATTAMUNDAI RURAL PS /55 /2024 ()
277	D-ABLAPL/4315/2024	STATE OF ODISHA MANAS RANJAN BILAS VS	JAYAKRISHNA MOHAPATRA VS	// BANSADA /37 /2024 ()
278	D-ABLAPL/4316/2024	STATE OF ODISHA SANTOSH BEHERA VS	ARIJEET MISHRA VS	// CHANDAKA P.S. /284 /2023 ()
279	D-ABLAPL/4318/2024	STATE OF ODISHA SUJATA DAS VS	ASISH KUMAR RAY VS	// BARI /74 /2024 ()
280	D-ABLAPL/4323/2024	STATE OF ODISHA SARAT BEHERA VS	SURYASNATA MOHAPATRA VS	// COLLIERY /53 /2024 ()
281	D-ABLAPL/4325/2024	STATE OF ODISHA PRIYANKA SAHOO VS	RADHIKA HANS VS	// PIPLI /55 /2024 ()
282	D-ABLAPL/4327/2024	STATE OF ODISHA BABULA BEHERA VS	SANGRAM KESHARI ROUT VS	// TELKOI /26 /2024 ()
283	D-ABLAPL/4328/2024	STATE OF ODISHA MANAS KUMAR NATH VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :09/02/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	D-ABLAPL/4333/2024	SANTOSH BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	CHANDAKA P.S. /282 /2023 () //
285	D-ABLAPL/4336/2024	DHARANIDHAR BARAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIA P.S. /213 /2023 () //
286	D-ABLAPL/4337/2024	RATIMANJARI PAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /22 /2024 () //
287	D-ABLAPL/4338/2024	KANHU CHARAN DAS @ KANHA DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GRAM GANJAM /23 /2024 () //
288	D-ABLAPL/4341/2024	ASIS KUMAR SINHA VS DIRECTORATE, ENFORCEMENT DEPT., BBSR	RATIKANTA MOHAPATRA VS	//0 () //
289	D-ABLAPL/4342/2024	GOBINDA BHOI VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	MANCHESWAR P.S. /538 /2023 () //
290	D-ABLAPL/4350/2024	BASANTI PRADHAN VS STATE OF ODISHA	RABINDRA PRASAD PATNAIK VS	ANGUL SADAR PS /687 /2021 () //
291	D-ABLAPL/4354/2024	PURNA CHANDRA MOHANTY VS STATE OF ODISHA	SANJIB KUMAR BISWAL VS	BENTKAR (42 MOUZA) UPD CUTTACK /18 /2024 () //
292	D-ABLAPL/4355/2024	JAYANTA DEHURY VS STATE OF ODISHA	RABINDRA PRASAD PATNAIK VS	BANARAPAL /229 /2022 () //
293	D-ABLAPL/4356/2024	RAHIM KHARA @ ROHIM KHORA VS STATE OF ODISHA	PREMRAJ GOUDA VS	BORIGUMMA /36 /2024 () //
294	D-ABLAPL/4358/2024	CHITARANJAN SAHU @ RINKU SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /92 /2024 () //
295	D-ABLAPL/4360/2024	MANOJ SWAIN	JYOTIRMAYA SAHOO	KHALLIKOTE /267 /2016

## ORISSA HIGH COURT

**FILING REPORT AS ON :09/02/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
296	D-ABLAPL/4363/2024	STATE OF ODISHA BALARAM GURU @ BALIA	JYOTIRMAYA SAHOO	// BEGUNIA P.S. /213 /2023
		VS	VS	()
297	D-ABLAPL/4364/2024	STATE OF ODISHA NARI NAYAK @ NARI NAHAK	JYOTIRMAYA SAHOO	// PURUSHOTTAMPUR /685 /2023
		VS	VS	()
298	D-ABLAPL/4365/2024	STATE OF ODISHA SANTOSH KUMAR MISHRA @ GOPAL MISHRA	AKSHAYA KUMAR SAHOO	// BALIAPANDA /98 /2023
		VS	VS	()
299	D-ABLAPL/4368/2024	STATE OF ODISHA SANJAY KUMAR DAS	JAYANTA KUMAR MAJHI	// / /0
		VS	VS	()
300	D-ABLAPL/4369/2024	STATE OF ODISHA CHITRA BEHERA	SIDDHARTH GOUTAM DAS	// KANTABANJI /44 /2024
		VS	VS	()
301	D-ABLAPL/4371/2024	STATE OF ODISHA ANUBHAB BISWAL	SIVA SANKAR CHAINI	// BHADRAK RURAL /70 /2024
		VS	VS	()
302	D-ABLAPL/4372/2024	STATE OF ODISHA SOU MENDRA KUMAR SAHOO	SIVA SANKAR CHAINI	// BRAMHA BARADA /24 /2024
		VS	VS	()
303	D-ABLAPL/4373/2024	STATE OF ODISHA CHILI @ SMITANJALI JENA	RABI NARAYAN PANDA	// BHANDARIPOKHARI /8 /2024
		VS	VS	()
304	D-ABLAPL/4374/2024	STATE OF ODISHA RAJIB KUMAR ROUL @ RAJIB ROUL	SIVA SANKAR CHAINI	// NAIKANI-DIHI /108 /2017
		VS	VS	()
305	D-ABLAPL/4375/2024	STATE OF ODISHA RAGHUNATH BEHURA	RABI NARAYAN PANDA	// BANSADA /37 /2024
		VS	VS	()
306	D-ABLAPL/4387/2024	STATE OF ODISHA RAJESH PRADHAN	SAROJ KUMAR JENA	// RAMBHA (KHALLIKOTE) /37 /2024
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :09/02/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	D-ABLAPL/4390/2024	STATE OF ODISHA RAHIM KHARA @ ROHIM KHORA VS	PREMRAJ GOUDA VS	// BORIGUMMA /37 /2024 ()
308	D-ABLAPL/4391/2024	STATE OF ODISHA JAPANI @ SUKANTA BEHERA @ SUKANT KUMAR BEHERA VS	PANCHANAN PANIGRAHI VS	// RAJNAGAR /36 /2024 ()
309	D-ABLAPL/4394/2024	STATE OF ODISHA BHIMSEN SAHOO VS	ALOK KUMAR MOHAPATRA VS	// / /0 ()
310	D-ABLAPL/4395/2024	STATE OF ODISHA SUBASH KUMAR BEHERA VS	ALOK KUMAR MOHAPATRA VS	// LALBAG /24 /2024 ()
311	D-ABLAPL/4398/2024	STATE OF ODISHA PARSURAM DHIR @ HUNDA VS	PANCHANAN PANIGRAHI VS	// KAMAKHYANAGAR /36 /2024 ()
312	D-ABLAPL/4402/2024	STATE OF ODISHA MANORANJAN BISWAL VS	PRASANTA KUMAR NANDA VS	// / /0 ()
313	D-ABLAPL/4404/2024	STATE OF ODISHA AMIT KUMAR NAYAK @ PINTU VS STATE OF ODISHA	GYANA RANJAN DHAL VS	// MANCHESWAR P.S. /37 /2024 () //

# ORISSA HIGH COURT

MISC CASES FILED on :09/02/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-TRPCRL/85/2023 TRPCRL/85/2023	SUMITRA RANI DASH MP		11/2024
2	D-TRP(C)/6253/2024 TRP(C)/ /	GAYATRI SAHOO@LIPINA MP	SUBASH CHANDRA RATH	35/2024
3	D-TRP(C)/6255/2024 TRP(C)/ /	SANGITA PAHARI MP	SOUMYA RANJAN MOHANTY	36/2024
4	D-TRP(C)/6256/2024 TRP(C)/ /	SANGITA PAHARI MP	SOUMYA RANJAN MOHANTY	37/2024
5	D-CMAPL/799/2022 CMAPL/799/2022	ZONAL MANAGER, L.I.C. OF INDIA MP	M/S.JAYANT KU.RATH, D.N.RATH, A.K.SAA	41/2024
6	D-CMAPL/6254/2024 CMAPL/ /	TARINI THAKURANI MAHAVIDYALAYA MP	ADV.	42/2024
7	D-CRLMP/4266/2024 CRLMP/ /	DIPAK MALLIK @ DEEPAK MALLIK MP	KUMAR PRAJWAL	44/2024
8	D-CRLMP/4377/2024 CRLMP/ /	PRATAP KUMAR MALLICK MP	SATYA NARAYAN MISHRA 4	45/2024
9	D-CRLMP/4393/2024 CRLMP/ /	ASWINI KUMAR PARIDA MP	BIBHU PRASAD MOHANTY	46/2024
10	D-RPFAM/6224/2024 RPFAM/ /	SK ABDULLA MP	DHIRENDRA KUMAR DAS	62/2024
11	D-RPFAM/6238/2024 RPFAM/ /	MANAS KUMAR MALLA MP	GAUTAM KUMAR ROUSTRAY	63/2024
12	D-MATA/1903/2024 MATA/ /	ASWINI KU. ADHIKARI MP	BIRAJA PRASANNA DAS	65/2024
13	D-MATA/358/2023 MATA/358/2023	NILAMANI SAHOO MP	NARENDRA PRASAD RATH	66/2024
14	D-MATA/6205/2024 MATA/ /	RAJENDRA BEHERA MP	PRASANTA KUMAR NANDA	67/2024
15	D-CONTC/8000/2022 CONTC/8000/2022	ABRAHAM NAIK MP	M/S SUBHENDU KU PARIDA ,P.K.SAHU,P.K.NAYAK	91/2024
16	D-CONTC/5953/2022 CONTC/5953/2022	PUSPANJALI MARTHA MP	SANTOSH KUMAR SAMANTARAYA	92/2024
17	D-FAO/559/2023 FAO/559/2023	D.M., ORIENTAL INSURANCE CO. LTD. MP	PRASANTA KUMAR MAHALI	113/2024
18	D-FAO/6136/2024 FAO/ /	NEW INDIA ASSURANCE CO.LTD., BBSR MP	S.E.HAQUE	114/2024
19	D-FAO/6137/2024 FAO/ /	THE NEW INDIA ASSURANCE CO. L.T.D. MP	S.E.HAQUE	115/2024
20	D-FAO/6138/2024 FAO/ /	THE NEW INDIA ASSURANCE CO. L.T.D. MP	S.E. HAQUE	116/2024
21	D-FAO/6140/2024 FAO/ /	THE NEW INDIA ASSURANCE CO. L.T.D. MP	S.E.HAQUE	117/2024
22	D-FAO/6139/2024 FAO/ /	NEW INDIA ASSURANCE CO.LTD., BBSR MP	S.E.HAQUE	118/2024
23	D-FAO/6141/2024 FAO/ /	THE NEW INDIA ASSURANCE CO. L.T.D. MP	S.E.HAQUE	119/2024
24	D-SA/274/1997 SA/274/1997	KESHAB MP	A.A.MISHRA	119/2024
25	D-FAO/6142/2024 FAO/ /	NEW INDIA ASSURANCE CO.LTD., BBSR MP	S.E.HAQUE	120/2024
26	D-SA/274/1997	KESHAB		

	SA/274/1997	MP		120/2024
27	D-SA/274/1997	KESHAB		
	SA/274/1997	MP		121/2024
28	D-FAO/6143/2024	THE NEW INDIA ASSURANCE CO. L.T.D.	S.E.HAQUE	
	FAO/ /	MP		121/2024
29	D-SA/274/1997	KESHAB		
	SA/274/1997	MP		122/2024
30	D-FAO/6144/2024	NEW INDIA ASSURANCE CO. LTD.	S.E. HAQUE	
	FAO/ /	MP		122/2024
31	D-FAO/6147/2024	NEW INDIA ASSURANCE CO.LTD., BBSR	S.E. HAQUE	
	FAO/ /	MP		123/2024
32	D-SA/274/1997	KESHAB		
	SA/274/1997	MP		123/2024
33	D-SA/274/1997	KESHAB		
	SA/274/1997	MP		124/2024
34	D-FAO/6148/2024	NEW INDIA ASSURANCE CO.LTD., BBSR	S.E.HAQUE	
	FAO/ /	MP		124/2024
35	D-SA/274/1997	KESHAB		
	SA/274/1997	MP		125/2024
36	D-FAO/6152/2024	NEW INDIA ASSURANCE CO.LTD., BBSR	S.E.HAQUE	
	FAO/ /	MP		125/2024
37	D-FAO/6156/2024	NEW INDIA ASSURANCE CO.LTD., BBSR	S.E.HAQUE	
	FAO/ /	MP		126/2024
38	D-CRLREV/4289/2024	S. BABULA DORA	DEEPALI MAHAPATRA	
	CRLREV/ /	MP		126/2024
39	D-FAO/6157/2024	D.M., M/S. UNITED INDIA INSURANCE CO.	SANTOSH KUMAR MOHANTY	
	FAO/ /	MP		127/2024
40	D-CRLREV/671/2023	NIRANJAN BHARATI	SOUBHAGYA KUMAR DASH	
	CRLREV/671/2023	MP		127/2024
41	D-CRLREV/2362/2024	KANHA NAIK	LALITENDU BHUYAN	
	CRLREV/ /	MP		128/2024
42	D-FAO/6157/2024	D.M., M/S. UNITED INDIA INSURANCE CO.	SANTOSH KUMAR MOHANTY	
	FAO/ /	MP		128/2024
43	D-FAO/6160/2024	THE NEW INDIA ASSURANCE CO. L.T.D	S.E.HAQUE	
	FAO/ /	MP		129/2024
44	D-CRLREV/4396/2024	SANTOSH CHANDRA KARANA	AMIT KUMAR NATH	
	CRLREV/ /	MP		129/2024
45	D-FAO/6161/2024	NEW INDIA ASSURANCE CO. L.T.D., BBSR	S.E.HAQUE	
	FAO/ /	MP		130/2024
46	D-CRLREV/4396/2024	SANTOSH CHANDRA KARANA	AMIT KUMAR NATH	
	CRLREV/ /	MP		130/2024
47	D-FAO/6163/2024	NEW INDIA ASSURANCE CO. L.T.D.	S.E.HAQUE	
	FAO/ /	MP		131/2024
48	D-CMP/6119/2024	SARALA SANSKRUT MAHAVIDYALAYA, KIRORURANGA, MANGALURU	KRISHNARAJA MANGALURU	
	CMP/ /	MP		131/2024
49	D-FAO/6165/2024	NEW INDIA ASSURANCE CO. L.T.D.	S.E.HAQUE	
	FAO/ /	MP		132/2024
50	D-CMP/6176/2024	DEVAVRAT DEVESH		
	CMP/ /	MP		132/2024
51	D-FAO/6164/2024	NEW INDIA ASSURANCE CO. L.T.D., BBSR	S.E.HAQUE	
	FAO/ /	MP		133/2024
52	D-CMP/6180/2024	RAMARANI PAL	BIBEKANANDA BHUYAN	
	CMP/ /	MP		133/2024
53	D-CMP/1576/2023	KANHU CHARAN LENKA	MANMAYA KUMAR DASH	
	CMP/1576/2023	MP		134/2024
54	D-FAO/6167/2024	NEW INDIA ASSURANCE CO. L.T.D.	S.E.HAQUE	
	FAO/ /	MP		134/2024
55	D-CMP/6185/2024	SRIKANTA KISHOR BAL	MAMATA MISHRA	
	CMP/ /	MP		135/2024
56	D-FAO/6168/2024	NEW INDIA ASSURANCE CO. L.T.D.	S.E.HAQUE	
	FAO/ /	MP		135/2024
57	D-CMP/6194/2024	REKHA MAJHI	JAGABANDHU SAHU	
	CMP/ /	MP		136/2024

58	D-FAO/6170/2024 FAO/ /	NEW INDIA ASSURANCE CO. L.T.D. MP	S.E.HAQUE	136/2024
59	D-CMP/6208/2024 CMP/ /	MALATI NAYAK MP	SIDHARATHA MISHRA	137/2024
60	D-FAO/6169/2024 FAO/ /	NEW INDIA ASSURANCE CO. L.T.D., MP	BBSRS.E. HAQUE	137/2024
61	D-CMP/6233/2024 CMP/ /	UDAYA NARAYAN PANDA MP	SUKANTA KUMAR NAYAK 2	138/2024
62	D-FAO/6172/2024 FAO/ /	NEW INDIA ASSURANCE CO. L.T.D. MP	S.E.HAQUE	138/2024
63	D-CMP/6245/2024 CMP/ /	MAHINDRA PRADHAN MP	DINESH KUMAR MOHANTY	139/2024
64	D-FAO/6173/2024 FAO/ /	NEW INDIA ASSURANCE CO. L.T.D., MP	BBSRS.E.HAQUE	139/2024
65	D-FAO/6186/2024 FAO/ /	CHIEF REGIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO.LTD., MP	BBSRS.E.HAQUE	140/2024
66	D-FAO/6250/2024 FAO/ /	LEGAL MANAGER, M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD., MP	GAJENDRA K. KHAN	141/2024
67	D-BLAPL/9104/2023 BLAPL/9104/2023	CHANDRAKANTA ROUT MP		167/2024
68	D-BLAPL/10859/2023 BLAPL/10859/2023	SUBHANKAR @ SHUBAMKAR ROY MP		168/2024
69	D-BLAPL/10504/2022 BLAPL/10504/2022	KAMALJIT SINGH @ RINKU SINGH MP		169/2024
70	D-BLAPL/2428/2024 BLAPL/599/2024	HARENDRA YADAV MP	SURYAKANTA DWIBEDI	170/2024
71	D-BLAPL/13589/2023 BLAPL/13589/2023	SIKANDAR SHAW MP		171/2024
72	D-BLAPL/6780/2023 BLAPL/6780/2023	NARAYAN NALA @ DEBADI NALEYA MP	SUDARSAN PANDA	172/2024
73	D-RSA/6116/2024 RSA/ /	LAXMI PRIYA SAHOO MP	SANATAN DAS	176/2024
74	D-RSA/131/2016 RSA/131/2016	GEETANJALI DASH@RATH MP	M/S.AKHYAYA KU.MIRSA	177/2024
75	D-MACA/4022/2024 MACA/ /	D.M., ORIENTAL INSURANCE CO. LTD. MP	PRASANTA KUMAR MAHALI	295/2024
76	D-ABLAPL/15173/2023 ABLAPL/15173/2023	ABHIRAM BIBARA @ BIBAR MP		296/2024
77	D-CRLMC/3760/2023 CRLMC/3760/2023	SANJAYA BEHERA MP		297/2024
78	D-ABLAPL/5241/2022 ABLAPL/5241/2022	TAPAS MALLICK @ TAPAS KUMAR MALLIK MP		297/2024
79	D-CRLMC/3961/2023 CRLMC/3961/2023	BULU @ BIRANCHI SENAPATI MP		298/2024
80	D-ABLAPL/1289/2024 ABLAPL/427/2024	RAJESH KUMAR PRADHAN MP		298/2024
81	D-ABLAPL/6509/2023 ABLAPL/6509/2023	BAPUJI SAHU MP		299/2024
82	D-CRLMC/43/2023 CRLMC/43/2023	PHULAKA@FULKA@LAXMINARAYAN MAJHI MP		299/2024
83	D-CRLMC/2006/2023 CRLMC/2006/2023	PRIYARANJAN BISWAL MP	BINAYA KUMAR MOHANTY	300/2024
84	D-ABLAPL/14690/2023 ABLAPL/14690/2023	SOMANATH BEHERA MP		300/2024
85	D-ABLAPL/12043/2019 ABLAPL/12043/2019	PRADUMAN KUMAR SAHOO MP		301/2024
86	D-CRLMC/2165/2022 CRLMC/2165/2022	KANHU CHARAN PANIGRAHI MP	BHARAT JALLI	301/2024
87	D-ABLAPL/3149/2020 ABLAPL/3149/2020	NIRANJAN MALIK @ NAKULA MP		302/2024
88	D-CRLMC/4305/2024 CRLMC/ /	PRAFULLA KUMAR PANDA MP	GYANENDRA CHANDRA SWAIN	302/2024
89	D-ABLAPL/1179/2024	SATYA SWARUP JENA@DENGA PAPU@SATYA SURUP JENA		

	ABLAPL/382/2024	MP		303/2024
90	D-CRLMC/1774/2020 CRLMC/1774/2020	GYANARANJAN CHAKRA MP	AKSHAY KUMAR NAYAK	303/2024
91	D-CRLMC/4353/2024 CRLMC/ /	SUBASH PRADHAN MP	CHITTA RANJAN SAHU	304/2024
92	D-ABLAPL/7251/2020 ABLAPL/7251/2020	SUDHANSU SEKHAR SAMANTRAY MP	DURGA PRASAD PANIGRAHI	304/2024
93	D-CRLMC/138/2024 CRLMC/161/2024	JUBARAJ MAHALA MP		305/2024
94	D-CRLMC/4403/2024 CRLMC/ /	PRADIPTA@PRADEEP KUMAR PARIDA MP	GANGADHAR SAMAL	306/2024
95	D-CRLA/622/2016 CRLA/622/2016	JEET AMARESH SATPATHY MP	M/S.D.P.DHAL	317/2024
96	D-CRLA/4285/2024 CRLA/ /	MANGULI BHUMIA MP	ARUN KUMAR MISHRA	318/2024
97	D-CRLA/4285/2024 CRLA/ /	MANGULI BHUMIA MP	ARUN KUMAR MISHRA	319/2024
98	D-CRLA/1073/2022 CRLA/1073/2022	SURAJ SHARMA@NEPU MP	RABI NARAYAN MOHANTY	320/2024
99	D-CRLA/3586/2024 CRLA/105/2024	DHARMENDRA HARPAL MP	DEBASIS TRIPATHY	321/2024
100	D-CRLA/3586/2024 CRLA/105/2024	DHARMENDRA HARPAL MP	DEBASIS TRIPATHY	322/2024
101	D-CRLA/3586/2024 CRLA/105/2024	DHARMENDRA HARPAL MP	DEBASIS TRIPATHY	323/2024
102	D-CRLA/4324/2024 CRLA/ /	SANKAR BEHERA MP	DEBASIS MISHRA	324/2024
103	D-CRLA/4324/2024 CRLA/ /	SANKAR BEHERA MP	DEBASIS MISHRA	325/2024
104	D-CRLA/4330/2024 CRLA/ /	BAIKUNTHANATH MALLIK@DIPUNA MP	DURGA PRASAD PRADHAN	326/2024
105	D-CRLA/4330/2024 CRLA/ /	BAIKUNTHANATH MALLIK@DIPUNA MP	DURGA PRASAD PRADHAN	327/2024
106	D-CRLA/4340/2024 CRLA/ /	JHARIA @ KUNJA BIHARI SAHOO MP	BIDESHI KUMAR GHADEI	328/2024
107	D-CRLA/4340/2024 CRLA/ /	JHARIA @ KUNJA BIHARI SAHOO MP	BIDESHI KUMAR GHADEI	329/2024
108	D-CRLA/4334/2024 CRLA/ /	MITHUN SINGH MP	SASMITA MISHRA	330/2024
109	D-CRLA/4334/2024 CRLA/ /	MITHUN SINGH MP	SASMITA MISHRA	331/2024
110	D-CRLA/3391/2024 CRLA/ /	SUNARAM PUTEL MP	JNYANANANDA PANDA	332/2024
111	D-CRLA/3758/2024 CRLA/ /	SUNIL MAJHI MP	JNYANANANDA PANDA	333/2024
112	D-WA/2811/2024 WA/ /	MANORAMA MISHRA MP	BHABANI SANKAR TRIPATHY (1)	514/2024
113	D-WA/6114/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	515/2024
114	D-WA/6114/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	516/2024
115	D-WA/6114/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	517/2024
116	D-WA/6133/2024 WA/ /	SUBHALAXMI DASH MP	JITENDRA KUMAR MISHRA (2)	518/2024
117	D-WA/6177/2024 WA/ /	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	519/2024
118	D-WA/6177/2024 WA/ /	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	520/2024
119	D-WA/6177/2024 WA/ /	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	521/2024
120	D-WA/6178/2024 WA/ /	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	522/2024



121	D-WA/6178/2024 WA/ /	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	523/2024
122	D-WA/6178/2024 WA/ /	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	524/2024
123	D-WA/6181/2024 WA/ /	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	525/2024
124	D-WA/6181/2024 WA/ /	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	526/2024
125	D-WA/6181/2024 WA/ /	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	527/2024
126	D-WA/6183/2024 WA/ /	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	528/2024
127	D-WA/6183/2024 WA/ /	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	529/2024
128	D-WA/6183/2024 WA/ /	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	530/2024
129	D-WA/6230/2024 WA/ /	STATE OF ODISHA MP	SAROJ KANTA SAMAL, A.G.A.	531/2024
130	D-WA/6232/2024 WA/ /	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	532/2024
131	D-WA/6232/2024 WA/ /	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	533/2024
132	D-WA/6232/2024 WA/ /	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	534/2024
133	D-WA/6230/2024 WA/ /	STATE OF ODISHA MP	SAROJ KANTA SAMAL, A.G.A.	535/2024
134	D-WA/6230/2024 WA/ /	STATE OF ODISHA MP	SAROJ KANTA SAMAL, A.G.A.	536/2024
135	D-WP(C)/6115/2024 WP(C)/ /	ARUN KUMAR MOHAPATRA MP	NAGEN KUMAR BARIK	2204/2024
136	D-WP(C)/39284/2023 WP(C)/39284/2023	SACHITA NANDA PATRA MP	PRAFULLA KUMAR MOHAPATRA	2205/2024
137	D-WP(C)/6118/2024 WP(C)/3184/2024	CHANDAN BEHERA @ CHANDAN KUMAR BEHERA MP	KUMAR MISHRA	2206/2024
138	D-WP(C)/6124/2024 WP(C)/ /	BISWANATH MOHANTY MP	AGASTI KANUNGO	2207/2024
139	D-WP(C)/6127/2024 WP(C)/ /	DILIP KUMAR MADHEI MP	SATYAJIT MOHAPATRA	2208/2024
140	D-WP(C)/35850/2021 WP(C)/35850/2021	SAROJ KUMAR MALIK MP	MANOJ KUMAR MISHRA	2209/2024
141	D-WP(C)/6149/2024 WP(C)/ /	M/S. REDTECH SOLUTIONS INDIA PVT. LTD. MP	SANJAY KAN PANDA	2210/2024
142	D-WP(C)/6056/2024 WP(C)/3198/2024	RICH ENGINEERS AND DEVELOPERS, BBSR MP	BISWAJIT NAYAK	2211/2024
143	D-WP(C)/2359/2024 WP(C)/1739/2024	RICH ENGINEERS AND DEVELOPERS, BBSR MP	BISWAJIT NAYAK	2212/2024
144	D-WP(C)/41440/2023 WP(C)/41440/2023	MITHILESH KUMAR MP	AMARENDRA SAHOO	2213/2024
145	D-WP(C)/6166/2024 WP(C)/ /	UNION OF INDIA MP	BISWAJIT MAHARANA	2214/2024
146	D-WP(C)/37113/2022 WP(C)/37113/2022	SMARAJIT MOHANTY MP		2215/2024
147	D-WP(C)/31999/2023 WP(C)/31999/2023	SAHADEBA PRADHAN MP	BANSHIDHAR SATAPATHY	2216/2024
148	D-WP(C)/11732/2023 WP(C)/11732/2023	M/S CEF ENGINEERING, BBSR MP	SOMANATH MISHRA	2217/2024
149	D-WP(C)/17189/2015 WP(C)/17189/2015	SITANATH SINGH MP	M/S.SAMIR KU.MISHRA	2218/2024
150	D-WP(C)/6179/2024 WP(C)/ /	BABULAL HANSDAH MP	PRASANTA KUMAR SATAPATHY	2219/2024
151	D-WP(C)/6182/2024 WP(C)/3186/2024	USHA PROJECTS (INDIA), PVT. LTD. MP	BBSRANUPAM RATH	2220/2024
152	D-WP(C)/6188/2024	DEBASIS PRADHAN	LAXMINARAYAN PATEL	

	WP(C)/ /	MP		2221/2024
153	D-WP(C)/6189/2024	BHENKATESH PRADHAN	LAXMINARAYAN PATEL	
	WP(C)/ /	MP		2222/2024
154	D-WP(C)/6191/2024	SUBHADRA FEDERATION, BHADRAK	ASHOK KUMAR SARANGI	
	WP(C)/ /	MP		2223/2024
155	D-WP(C)/6192/2024	PADMINI MAJHI	KISHORE KUMAR MISHRA	
	WP(C)/3202/2024	MP		2224/2024
156	D-WP(C)/6193/2024	ASHISH PADHAN	LAXMINARAYAN PATEL	
	WP(C)/ /	MP		2225/2024
157	D-WP(C)/20195/2023	SUPRIYA PATI	GYANA RANJAN SETHI	
	WP(C)/20195/2023	MP		2226/2024
158	D-WP(C)/41391/2023	BRAJA MOHAN DASH	PRASANTA KUMAR TRIPATHY	
	WP(C)/41391/2023	MP		2227/2024
159	D-WP(C)/6202/2024	MAYADHAR MALLICK	KALPATARU MISHRA	
	WP(C)/ /	MP		2228/2024
160	D-WP(C)/6212/2024	DEEPANKARI KAR	ANANTA NARAYAN PATTANAYAK	
	WP(C)/ /	MP		2229/2024
161	D-WP(C)/6215/2024	M/S. KANAK ALANKAR	KAJAL SAHOO	
	WP(C)/ /	MP		2230/2024
162	D-WP(C)/6228/2024	RAGHUPATI ESTATE AND HOLDING PVT. <del>BHDCABATA</del> PIKASAD RATH		
	WP(C)/ /	MP		2231/2024
163	D-WP(C)/3038/2024	M/S MACKINTOSH BURN LTD., KOLKATA	PRABODHA CHANDRA NAYAK	
	WP(C)/1309/2024	MP		2232/2024
164	D-WP(C)/34960/2023	DEEPAK KUMAR NAYAK	PRABODHA CHANDRA NAYAK	
	WP(C)/34960/2023	MP		2233/2024
165	D-WP(C)/6237/2024	SAKTI PRASAD MISHRA	ABINASH NAYAK	
	WP(C)/ /	MP		2234/2024
166	D-WP(C)/21533/2023	ASHOK KUMAR PATEL	SHANTI PRAKASH MOHANTY	
	WP(C)/21533/2023	MP		2235/2024
167	D-WP(C)/9098/2016	ABHISEK DAS	M/S.ALOK KUMAR MOHAPATRA	
	WP(C)/9098/2016	MP		2236/2024
168	D-WP(C)/6241/2024	SWAYAM SADASIBA CONSTRUCTIONS PVT <del>MESE, CHAYDARA</del> MOHANTY		
	WP(C)/ /	MP		2237/2024
169	D-WP(C)/40650/2023	M/S. THIRUBALA CHEMICALS PVT LTD. KHURDA		
	WP(C)/40650/2023	MP		2238/2024
170	D-WP(C)/26997/2023	JOGESWAR NAYAK	BISWARANJAN PARAMGURU	
	WP(C)/26997/2023	MP		2239/2024
171	D-WP(C)/6252/2024	PRAKASH RANJAN SATAPATHY	KABIR KUMAR JENA	
	WP(C)/ /	MP		2240/2024